

Central Administrative Tribunal
Principal Bench: New Delhi

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...
OA No.1088/97

New Delhi, this the 22nd day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S. P. Biswas, Member (A)

Jagdish Sharma
s/o Sh. Ram Saran,
H-633, Srinivaspuri,
New Delhi.

....Applicant

(By Advocate: Shri R.L. Sethi)

-Versus-

Union of India through
Superintending Engineer,
Central Public Works Department,
Coordination Circle (Civil),
I.P. Bhawan,
New Delhi.

..Respondents

(By Advocate: Mrs. P.K. Gupta)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

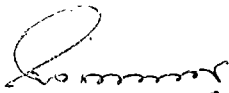
The case of the petitioner is that he is eligible for appointment after he has succeeded in the examination and out of total 79 vacancies arising in the year 1977, 10% is kept for those to be filled under the examination quota that comes to 8 vacancies and four vacancies on the basis of seniority. It is stated that the petitioner in this case is somewhere in the border line in the seniority list. Respondents shall consider the case of the petitioner against the examination quota thereafter against the seniority quota as well in case his name finds figured in the seniority list in accordance with rules without disturbing the seniority list and the posting shall be given to the petitioner.

9


According to the petitioner Annexure A-1 at page 8 shows that there are total 90 candidates in the seniority quota and that may also show an increase in the examination quota. Respondents are to consider this order as well and in case there are more number of vacancies given to the seniority quota that being 5% of the number of vacancies the benefit of increase in the quota shall also be made applicable to the petitioner considering his higher seniority position. Appropriate orders in this regard shall be passed within eight weeks of the receipt of this order and the same shall be communicated to the petitioner.

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In the circumstances, this OA is disposed of with no order as to costs.


(S.P. Biswas)
Member(A)

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(Dr. Jose P. Verghese)
Vice-Chairman (J)